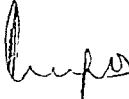


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No. 316/2001 [426/2001]

Versus.....

Date of Order	[MA ORIGIN] Orders
4/7/2002	Mr. P.N. Jetti, Counsel for the Applicant Mr. N.C. Choudhary None is present on behalf of Respondent By a separate order passed today in applicant's OA 426/2001, the applicant has been permitted to withdraw the O.A. with liberty to file a fresh O.A. In view of this, this MA is condoned & delay does not survive. The MA also stands disposed accordingly.  (J. K. KAUSHIK) JUDICIAL MEMBER  A. P. NAGRATH ADMINISTRATIVE MEMBER

Recd
24/7/02

(copy sent to
applicant's MA &
order)

W.K. 24/5,
Dated 30/21/02